

IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH  
ON THE DAY OF Tuesday THE 21st Day Of January 2025  
COURT HALL NO 13 SITTING AT PRINCIPAL BENCH BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE K NATARAJAN

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

---

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
<b>MATTER PERTAINS TO KALABURAGI BENCH</b>			
<b><u>FURTHER HEARING</u></b>			
1	CRL.P 201667/2022 (S) (DATE)	(482(Cr.PC)/528(BNSS), ) <i>PET: SURESH AND ORS AND OTHERS SHIVANAND V PATTANASHETTI</i>	<i>RES: SUDIENDRA AND ANR AND OTHERS A R DESAI FOR R1 HCGP FOR R2</i>

---END---